

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No.1071 of 2021

Kalawati Devi & Another Petitioners

Versus

The State of Jharkhand Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : Mr. Shailesh, Advocate

For the State : Mr. V. S. Sahay, Addl.P.P

Order No.02 Dated- 05.04.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner prays for time.

Prayer for time is allowed.

List this case after two weeks under the heading admission.

(Anil Kumar Choudhary, J.)